

29.

OA 953/90

22.11.1991

Present: None.

The case is adjourned to 25.2.1992.

U. Savara
(USHA SAVARA)
MEMBER

and
(P.K. KARTHA)
VICE CHAIRMAN (J)

25.2.92 OA 953/90

Applicant through Shri M.L.Chawla, Counsel.

Shri R.L.Mathur, Inspector, present for the
respondents.

The representative of the respondents
states that the applicant has expired in the last
month. In view of this the application has
~~slept~~ abated.

D. Chakravorty
(D.K.CHAKRAVORTY)
MEMBER (A)

and
(P.K.KARTHA)
VICE CHAIRMAN (D)